

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.1 of 2012 &  
IA No. 1 of 2012**

**Dated: 17<sup>th</sup> January, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. M.B. Lal, Technical Member (P&NG)**

**Indian Oil Corporation Ltd. .... Appellant (s)**

**Versus**

**Gujarat State Petroleum Corporation ... Respondent (s)  
& Anr.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv. with  
Mr. Rajat Navet

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.,  
Mr. Piyush Joshi,  
Mr. Aspi Kapadia  
Ms. Nimisha Singh Dutta  
Mr. Inderbir Singh Alag for R-2  
Mr. Sampada Narang for R-2  
Mr. R Dewan for R-2  
Mr. Ankit Jain for GAIL

**Appeal No. 2 of 2012 &  
IA No. 2 of 2012**

**Bharat Petroleum Corporation Ltd. .... Appellant (s)  
& Anr.**

**Versus**

**Gujarat State Petroleum Corporation ... Respondent (s)  
& Ors.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv. with  
Mr. Rajat Navet

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.,  
Mr. Piyush Joshi,  
Mr. Aspi Kapadia  
Ms. Nimisha Singh Dutta  
Mr. Inderbir Singh Alag for R-2  
Mr. Sampada Narang for R-2  
Mr. R Dewan for R-2  
Mr. Ankit Jain for GAIL

**Appeal No. 5 of 2012 &**  
**IA No. 4 of 2012**

**Gail India Limited**

**.... Appellant (s)**

**Versus**

**Gujarat State Petroleum Corporation  
& Ors.**

**... Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Mr. Ankit Jain

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.,  
Mr. Piyush Joshi,  
Mr. Aspi Kapadia  
Ms. Nimisha Singh Dutta  
Mr. Inderbir Singh Alag for R-2  
Mr. Sampada Narang for R-2  
Mr. R Dewan for R-2  
Mr. Abhinav Vasisht, Sr. Adv.  
Mr. Rajat Naval for R-2 & R-3

**Appeal No. 7 of 2012**

**Gujarat State Petroleum Corporation  
Ltd.**

**.... Appellant (s)**

**Versus**

**Gail India Limited & Ors.**

**... Respondent (s)**

Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr.Adv.,  
Mr. Piyush Joshi,  
Mr. Aspi Kapadia  
Ms. Nimisha Singh Dutta

Counsel for the Respondent (s): Mr. Abhinav Vasisht, Sr. Adv. with  
Mr. Rajat Navat for R-2 & R-3  
Mr. Ankit Jain for R-1  
Mr. Inderbir Singh Alag for R-2  
Mr. Sampada Narang for R-2  
Mr. R Dewan for R-2

**ORDER**

We have heard the arguments in IA No.01 of 2012, IA No.2 of 2012  
and IA No.4 of 2012.

Post the matter on **23.01.2012 at 2.30 p.m.** for orders.

**(M.B. Lal )**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/ak**